

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 142/252/ND/17

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.01.2018**

NAME OF THE COMPANY: JMKC Jewels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Himanshu Harbola, Advocate Mr. Ashish Sharma, CS		
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	For the Respondent (s)	: Ms. Aparna Mudiam, Assistant Registrar of Companies for ROC		
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ORDER

Reserved for orders.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)